

In the National Company Law Tribunal,
Kolkata Bench, Kolkata

CP No.40/2013

In the matter of:

Jaswant Rai Arora (Deceased) & OthersPetitioners

-Versus-

Bhawani Paper Mills Pvt. Ltd. & Others
.....Respondents

Order Delivered on 15th December 2017

Coram:

V. P. Singh, Member (J)

Jinan K.R. Member (J)

ORDER

Per V. P. Singh, Member (J)

In CP No.40/2013 this Bench passed preliminary decree of investigation into the affairs of the company with effect from 8/9/2008 and further direction was issued to the Central Government to take appropriate steps for appointment of Inspector to investigate into the affairs of the company and report to be submitted within three months from the date of order. However, Registrar of Companies vide letter dated 30/11/2017, reported that

"...to provide details of all the directors and officers of the company and to furnish the records/documents/information called for vide this official letters dated 23/11/2017 as the requisite documents/papers called for by this office from the company and

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its directors are mandatorily required to initiate the investigation process."

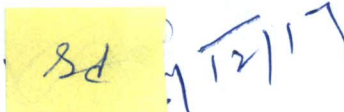
2. Hence, while reiterating the fact that requisite documents/papers called for by this office from the company and its directors are mandatorily required to initiate the investigation process further request has been made for considering extension of time by at least six months from date hereof for investigation and submission of the report.

3. In the abovementioned letter the ROC has sought extension of at least six months time for completion of investigation and submission of report.

4. In the circumstances described in the letter, we hereby grant extension of six months time with immediate effect. However, for getting address of the directors and officers of the company help may be taken from the official records available and for that, if necessary, concerned parties may be summoned and details may be obtained from them.

Fix 15/6/2018 for submission of report.


Jinan K.R.
Member (J)


V. P. Singh,
Member (J)

Signed on 15th Dec 2017